

15 hrs.

RESIGNATION BY MEMBER

(Shri Janki Ballav Patnaik)

MR. DEPUTY-SPEAKER: I have to inform the House that the Speaker received today a letter from Shri Janki Ballav Patnaik, an elected Member from Cuttack constituency of Orissa, resigning his seat in Lok Sabha. The Speaker accepted his resignation with effect from 28th November, 1980.

15.01 hrs.

ELECTION TO COMMITTEE

Central Silk Board

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NA-
RAIN SINGH): On behalf of Shri
Khursheed Alam Khan: I beg to
move:

"That in pursuance of clause(c)
of sub-section (3) of section 4 of
the Central Silk Board Act, 1948,
read with Rules 4 and 5 of the Cen-
tral Silk Board Rules, 1955, the
members of this House do proceed
to elect, in such manner as the
Speaker may direct, one member
from among themselves to be a
member of the Central Silk Board
vice Shri Zainul Basher resigned."

MR. DEPUTY-SPEAKER: The
question is:

"That in pursuance of clause (c)
of sub-section (3) of section 4 of
the Central Silk Board Act, 1948,
read with Rules 4 and 5 of the
Central Silk Board Rules, 1955, the
members of this House do proceed
to elect, in such manner as the
Speaker may direct, one member

from among themselves to be a
member of the Central Silk Board
vice Shri Zainul Basher resigned.'

Those in favour will please say
'Aye'.

SEVERAL HON. MEMBERS: 'Ayes'

MR. DEPUTY-SPEAKER: Those
against will please say 'No'.

SHRI JYOTIRMOY BOSU: No.

MR. DEPUTY-SPEAKER: I think
the 'Ayes' have it, the 'Ayes have it,
the 'Ayes' have it. The motion is
adopted.

SHRI JYOTIRMOY BOSU: No; I
said, 'Noes' have it. You have to call
a division.

MR. DEPUTY-SPEAKER: Let the
lobbies be cleared.

Now the Lobbies have been cleared.
The question is:

"That in pursuance of clause (c)
of subsection (3) of section 4 of the
Central Silk Board Act, 1948, read
with Rules 4 and 5 of the Central
Silk Board Rules, 1955, the mem-
bers of this House do proceed to
elect, in such manner as the Speaker
may direct, one member from among
themselves to be a member of the
Central Silk Board vice Shri Zainul
Basher resigned."

The Motion was adopted.

15.06 hrs.

**COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS
TENTH REPORT**

SHRIMATI KRISHNA SAHI (Be-
gusarai): I beg to move:

"That this House do agree with
the Tenth Report of the Committee
on Private Members' Bills and Re-
solutions presented to the House on
the 26th November, 1980."